

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 8 (ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016.

NAME OF THE COMPANY: Sh. Pawan Tiwari & Ors.

Vs.

M/s Ganga Sheethagarh Pvt. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Naresh Khandelwal Adv.	for Respondent		M. Lohia
2.	Tamneelwar Sham Adv.	For Petitioner		T. D. Sharma
3.	Thakur Sumit	-do-		Sumit

Order dated 21.12.2016

**CP NO. 8(ND)/2009 Sh. Pawan Tiwari & Ors v/s Ganga Sheetgrah
Pvt. Ltd & Ors**

Rejoinder is filed. Heard both the sides in CA NO.21, CA NO. 22 and CA NO.36.

Orders reserved.

Company Petition will be listed for Final Hearing on a later date.


V.S.R. AVADHANI, JDL. MEMBER


H.P. CHATURVEDI, JDL. MEMBER